

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 152 of 2013

Dated : 28th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Kalyanpur Cement Ltd. ... Appellant(s)
Versus

Bihar Electricity Regulatory Commission
& Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Gupta

Counsel for the Respondent(s) : Mr. Mohit Kumar Shah
Ms. Shilpi Shah for R-2

ORDER

We have heard learned counsel for the appellant.

Post the matter for further hearing on **30th May, 2014.**

(Justice Surendra Kumar)
Judicial Member

rkt

(Rakesh Nath)
Technical Member